

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Public Accounts for the unexpired portion of the term of the Committee Vice Shri A. Prathap Sai resigned from the Committee."

The motion was adopted.

(ii) Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

[*Translation*]

SHRIBHERU LAL MEENA (Salumbar):
Mr. Deputy Speaker, Sir, on behalf of Shri Paras Ram Bhardwaj, I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the unexpired portion of the term of the Committee vice Shri Ram Prakash Chaudhary died."

[*English*]

MR. DEPUTY-SPEAKER : The question is:

"That the members of this House do proceed to elect in the manner re-

quired by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the unexpired portion of the term of the Committee vice Shri Ram Prakash Chaudhary died."

The motion was adopted.

(iii) Joint Committee on Offices of Profit

SHRI CHIRANJI LAL SHARMA
(Karnal): I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote, to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri. E. Balanandan from Rajya Sabha and do communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee."

MR. DEPUTY-SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote, to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri E. Balanandan from